

(b) does not arise.

(c) and (d) The price of Government publications alone is fixed by the Government.

Renewable Energy Sources

642. SHRI ANANT GUDHE: Will the PRIME MINISTER be pleased to state:

(a) whether a comprehensive fifteen years perspective plan is under preparation under which 10% of the total power generated by 2007 A.D. would be sourced from renewable energy;

(b) if so, furnish details thereof and the order of investment and strategy worked out;

(c) the present status of renewable sources of energy, sources-wise and State-wise, and major achievements recorded so far; and

(d) the targets set for the current year State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (CAPT. JAI NARAYAN PRASAD NISHAD): (a) and (b) For utilising the large potential of Renewable energy in the country, the Ministry of Non-Conventional Energy Sources has initiated action for formulation of a Comprehensive Renewable Energy Policy which, inter-alia, envisages generation of certain percentage of power through Renewable energy sources during the next 15 years.

(c) The Renewable energy Resource/programme-wise status of physical achievements are given at Statement-I. Statewise physical achievements of major operational programmes are given at Statement-II.

(d) State-wise physical targets for the current year, 1996-97 for major operational programmes are given at Statement-III. Physical targets for various programme for the current year for the country are given at Statement-IV.

Statement-I

Renewable Energy Resources/Programme-wise Status of Physical Achievements, since Inception Cumulative upto January, 1997

| S. Programme No. | Units | Cumulative Physical Achievements* since Inception upto January, 1997 |
|---|-----------|--|
| 1 | 2 | 3 |
| 1. Family Size Biogas Plants | Lakh Nos. | 24.35@ |
| 2. Community/Institutional/Night Soil Biogas Plants | Nos. | 1,841@ |
| 3. Improved Chulhas | Lakh Nos. | 236.87@ |

| 1 | 2 | 3 | 4 |
|---|-------------------------------|----|-----------|
| 4. Solar Thermal System | Area in Lakh M ² . | | 3.80 |
| 5. Solar Cookers | Lakh Nos. | | 4.20 |
| 6. Solar Photovoltaics | MW | | 25 |
| (a) Photovoltaic Power Units | kWp | | 998@ |
| (b) Photovoltaic Community lights/TV and community facilities | Nos. | | 875@ |
| (c) Photovoltaic Domestic lighting Systems | Nos. | | 48,071@ |
| (d) Photovoltaic Lanterns | Nos. | | 1,12,348@ |
| (e) Photovoltaic Street Lights/ | Nos. | | 31,259 |
| (f) Photovoltaic Pumps/Irrigation Pumps | Nos. | | 1,836 |
| 7. Wind Pumps (New) | Nos. | | 226 |
| 8. Small Aero-Generators | kW | | 11 |
| 9. Wind Power | MW | | 833** |
| 10. Mini-Micro Hydro | MW | | 133 |
| 11. Urjagram Energy Surveys | Nos. | | 244 |
| 12. Integrated Rural Energy Programme | Nos. | | 660 |
| 13. Biomass Based Cogeneration of Power | | MW | 55 |
| 14. Biomass Combustion Based Power | | MW | 14 |
| 15. Biomass Standalone Gasifiers | | MW | 23.82@ |
| 16. Battery Operated Vehicles | Nos. | | 210 |
| 17. Alcohol Operated Vehicles | Nos. | | 578 |

*Figures are being firmed-up.

**Including Private Sector.

@Upto December, 1996.

Statement-II

State-wise Status of Physical Achievements, since Inception Cumulative upto December, 1996 for Major Operational Programmes on Biogas, Improved Chulha and Biomass Gasifiers.*

| S. No. | State/UT | Biogas Plants (Nos.) | Improved Chulhas (Lakh Nos.) | Biomass Gasifiers (kW) |
|--------|-------------------|----------------------|------------------------------|------------------------|
| 1 | 2 | 3 | 4 | 5 |
| 1. | Andhra Pradesh | 2,07,268 | 19.59 | 6,004 |
| 2. | Arunachal Pradesh | 263 | 0.31 | 180 |
| 3. | Assam | 17,585 | 2.57 | 23 |
| 4. | Bihar | 91,879 | 8.77 | 20 |
| 5. | Goa | 2,473 | 1.00 | 22 |
| 6. | Gujarat | 2,85,957 | 9.23 | 3,596 |

| 1 | 2 | 3 | 4 | 5 |
|--------------------------|---|-----------|--------|--------|
| 7. Haryana | | 31,362 | 8.17 | 964 |
| 8. Himachal Pradesh | | 38,401 | 5.80 | 7 |
| 9. Jammu & Kashmir | | 1,327 | 3.03 | 120 |
| 10. Karnataka | | 1,95,992 | 10.80 | 2,329 |
| 11. Kerala | | 46,693 | 5.88 | 615 |
| 12. Madhya Pradesh | | 1,18,361 | 20.83 | 4,689 |
| 13. Maharashtra | | 5,83,892 | 15.88 | 2,312 |
| 14. Manipur | | 1,106 | 0.55 | |
| 15. Meghalaya | | 429 | 0.12 | |
| 16. Mizoram | | 1,285 | 0.24 | |
| 17. Nagaland | | 551 | 0.12 | |
| 18. Orissa | | 1,21,800 | 11.63 | 62 |
| 19. Punjab | | 35,029 | 8.58 | 660 |
| 20. Rajasthan | | 60,354 | 21.22 | 218 |
| 21. Sikkim | | 1,750 | 0.44 | |
| 22. Tamil Nadu | | 1,86,441 | 17.82 | 433 |
| 23. Tripura | | 619 | 0.18 | |
| 24. Uttar Pradesh | | 2,80,492 | 29.01 | 511 |
| 25. West Bengal | | 1,04,325 | 9.15 | 500 |
| 26. A & N Islands | | 122 | 0.27 | 167 |
| 27. Chandigarh | | 97 | 0.17 | |
| 28. Dadra & Nagar Haveli | | 162 | 0.11 | |
| 29. Daman & Diu | | | 0.006 | |
| 30. Delhi | | 662 | 2.40 | 74 |
| 31. Lakshadweep | | | 0.05 | |
| 32. Pondicherry | | 532 | 0.24 | |
| 33. Others | | 18,162 | 22.70 | 318 |
| Total | | 24,35,371 | 236.87 | 23,824 |

*Figures are being firmed-up.

State-wise Status of Physical Achievements@, Since Inception Cumulative upto January, 1997 for Major Operational Programmes on Small Hydro Power (Upto 3 MW) and Wind Power Projects.

| S.No. | State | Small Hydro Power* (MW) | Wind Power (MW) |
|-------|-------------------|-------------------------|-----------------|
| 1 | 2 | 3 | 4 |
| 1. | Andhra Pradesh | 7.01 | 52.40 |
| 2. | Arunachal Pradesh | 20.15 | |
| 3. | Assam | 2.20 | |
| 4. | Bihar | | |
| 5. | Goa | | |
| 6. | Gujarat | 2.00 | 136.14 |
| 7. | Haryana | 0.20 | |
| 8. | Himachal Pradesh | 9.47 | |
| 9. | Jammu & Kashmir | 4.35 | |
| 10. | Karnataka | 4.70 | 3.925 |
| 11. | Kerala | 0.52 | 2.025 |
| 12. | Madhya Pradesh | 3.25 | 8.015 |
| 13. | Maharashtra | 4.32 | 5.37 |
| 14. | Manipur | 4.10 | |
| 15. | Meghalaya | 1.51 | |
| 16. | Mizoram | 5.36 | |
| 17. | Nagaland | 3.17 | |
| 18. | Orissa | 1.26 | 1.10 |
| 19. | Punjab | 3.90 | |
| 20. | Rajasthan | 4.30 | |
| 21. | Sikkim | 9.25 | 623.38 |
| 22. | Tamil Nadu | 4.75 | |
| 23. | Tripura | 1.01 | |
| 24. | Uttar Pradesh | 29.22 | — |
| 25. | West Bengal | 7.46 | |
| 26. | Others | | 0.465 |
| Total | | 133.46 | 832.82 |

@Figures are being firmed-up.

*As per available reports of different SEBs.

State-wise Installation of SPV Systems as per reports received till 31/12/1996

| S.No. | State/Territory | SLS | DLS | SL | CLS | TVS | PP/KWp |
|-------|-------------------|-------|-----|--------|-----|-----|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| 1. | Andhra Pradesh | 2,932 | 730 | 5,963 | — | 4 | 4/17.60 |
| 2. | Arunachal Pradesh | 720 | 52 | 1,518 | 10 | 4 | 3/7.90 |
| 3. | Assam | 98 | 764 | 175 | 28 | 15 | 2/2 |
| 4. | Bihar | 619 | 6 | 13,159 | 25 | 8 | |
| 5. | Goa | 30 | 31 | — | 2 | 2 | 2/1.70 |
| 6. | Gujarat | 1,564 | 370 | 4,100 | — | 51 | 3/14 |
| 7. | Haryana | 577 | 6 | 7,693 | — | 68 | 3/24.30 |
| 8. | Himachal Pradesh | 304 | 934 | 6,000 | 9 | 2 | — |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
|-------|----------------------|--------|--------|----------|-----|------|------------|
| 9. | Jammu & Kashmir | 919 | 3,544 | 2,725 | — | 1 | — |
| 10. | Karnataka | 441 | — | 300 | 11 | 3 | — |
| 11. | Kerala | 641 | 965 | 17210 | 7 | 36 | 4/4.74 |
| 12. | Madhya Pradesh | 5,427 | 100 | 1,348 | 30 | 16 | 2/9 |
| 13. | Maharashtra | 2,941 | 72 | 3,792 | — | 64 | 3/6.44 |
| 14. | Manipur | 351 | — | 767 | — | — | 5/5 |
| 15. | Meghalaya | 588 | 230 | 2,155 | — | — | 13/30.5 |
| 16. | Mizoram | 233 | 1,901 | 560 | 1 | 3 | — |
| 17. | Nagaland | 271 | 8 | — | 3 | — | 1/6 |
| 18. | Orissa | 2,068 | 252 | 1,926 | 58 | — | 5/33.52 |
| 19. | Punjab | 60 | — | 682 | — | 4 | 2/2 |
| 20. | Rajasthan | 5,545 | — | 4,000 | — | 115 | 24/162.15 |
| 21. | Sikkim | 93 | 31 | 196 | — | 6 | — |
| 22. | Tamil Nadu | 1,940 | 50 | 2,086 | 38 | 3/26 | — |
| 23. | Tripura | 248 | 798 | 238 | 83 | 111 | 9/25 |
| 24. | Uttar Pradesh | 470 | 35,585 | 28,250 | — | 50 | 63/419 |
| 25. | West Bengal | 952 | 1,202 | 2,102 | 2 | 3 | 4/42.1 |
| 26. | A & N Islands | 315 | 390 | 238 | 2 | — | 25/129.12 |
| 27. | Chandigarh | — | — | — | — | — | — |
| 28. | Dadra & Nagar Haveli | — | — | — | — | — | — |
| 29. | Daman & Diu | — | — | — | — | — | — |
| 30. | Delhi | 371 | — | 4,508 | — | — | 1/5 |
| 31. | Lakshadweep | 541 | — | 442 | — | — | 1/25 |
| 32. | Pondicherry | — | — | 215 | — | — | — |
| Total | | 31,259 | 48,071 | 1,12,348 | 270 | 605 | 184/998.07 |

SLS—Street Lighting System

DLS Domestic Lighting Systems

SL—Portable Solar Lanterns

CLS Community Lighting Systems

TVS—Community TV Systems

PP Power Plants/Packs. Nos. (KWp)

Statement—III

State-wise Physical Targets for Major Operational Programmes on Biogas and Improved Chulha.

| S.No. | State/UT | Biogas Plants (Nos.) | Improved Chulhas (Lakh Nos.) |
|-------|-------------------|----------------------|------------------------------|
| 1 | 2 | 3 | 4 |
| 1. | Andhra Pradesh | 11,000 | 1.75 |
| 2. | Arunachal Pradesh | 40 | 0.01 |
| 3. | Assam | 1,000 | 0.20 |
| 4. | Bihar | 2,815 | 0.60 |
| 5. | Goa | 70 | 0.10 |
| 6. | Gujarat | 19,000 | 0.43 |

| 1 | 2 | 3 | 4 |
|-----|------------------|--------|--------|
| 7. | Haryana | 1,700 | 0.35 |
| 8. | Himachal Pradesh | 1,200 | 0.31 |
| 9. | Jammu & Kashmir | 50 | 0.30 |
| 10. | Karnataka | 18,000 | 0.85 |
| 11. | Kerala | 1,200 | 0.87 |
| 12. | Madhya Pradesh | 18,000 | 2.35 |
| 13. | Maharashtra | 10,000 | 1.40 |
| 14. | Manipur | 150 | 0.05 |
| 15. | Meghalaya | 75 | 0.0055 |
| 16. | Mizoram | 120 | 0.03 |
| 17. | Nagaland | 200 | 0.006 |
| 18. | Orissa | 7,000 | 1.00 |

| 1 | 2 | 3 | 4 |
|-------|----------------------|----------|--------|
| 19. | Punjab | 4,000 | 0.60 |
| 20. | Rajasthan | 1,500 | 1.70 |
| 21. | Sikkim | 200 | 0.05 |
| 22. | Tamil Nadu | 4,000 | 2.25 |
| 23. | Tripura | 50 | 0.10 |
| 24. | Uttar Pradesh | 11,000 | 2.40 |
| 25. | West Bengal | 8,000 | 1.60 |
| 26. | A & N Islands | 5 | 0.02 |
| 27. | Chandigarh | 10 | 0.02 |
| 28. | Dadra & Nagar Haveli | 3 | 0.01 |
| 29. | Daman & Diu | | |
| 30. | Delhi | 7 | 0.12 |
| 31. | Lakshadweep | | 0.0035 |
| 32. | Pondicherry | 5 | 0.045 |
| 33. | Others | 44,600 | 5.47 |
| Total | | 1,65,000 | 25.00 |

*Figures are being firmed-up.

Solar Photovoltaic Programme

State-Wise Allocation of Targets for Lighting Systems (Sl. HLS & SLS) Under 1996-97 SPV Programme

| S. | State/UTs | Targets For | | |
|------------|-------------------|-------------|-------|-----|
| | | SI | HLS | SLS |
| 1 | 2 | 3 | 4 | 5 |
| States/UTs | | | | |
| 1. | Andhra Pradesh | 5,000 | 500 | 100 |
| 2. | Arunachal Pradesh | 1,500 | 200 | — |
| 3. | Assam | — | 200 | — |
| 4. | Bihar | 4,000 | 300 | 50 |
| 5. | Goa | — | — | — |
| 6. | Gujarat | 2,000 | — | — |
| 7. | Haryana | 1,600 | 500 | 50 |
| 8. | Himachal Pradesh | 4,000 | 2,000 | 100 |
| 9. | Jammu & Kashmir | 2,000 | 3,700 | 50 |
| 10. | Karnataka | 1,000 | 200 | 100 |
| 11. | Kerala | 5,000 | 1,000 | 50 |
| 12. | Madhya Pradesh | — | — | — |
| 13. | Maharashtra | 1,000 | — | — |
| 14. | Manipur | 800 | 50 | 34 |
| 15. | Meghalaya | — | — | — |
| 16. | Mizoram | 200 | — | — |
| 17. | Nagaland | — | — | — |

| 1 | 2 | 3 | 4 | 5 |
|----------------------------|-----------------------------|--------|--------|-------|
| 18. | Orissa | 500 | 50 | 50 |
| 19. | Punjab | 500 | 200 | 50 |
| 20. | Rajasthan | 2,000 | 2,500 | 100 |
| 21. | Sikkim | — | — | — |
| 22. | Tamil Nadu | 2,000 | 200 | 66 |
| 23. | Tripura | 500 | 300 | 100 |
| 24. | Uttar Pradesh | 12,000 | 8,000 | — |
| 25. | West Bengal | 500 | 2,500 | 250 |
| 26. | Andaman & Nicobar | — | — | — |
| 27. | Chandigarh | 200 | — | — |
| 28. | Dadra & Nagar Haveli | — | — | — |
| 29. | Daman & Diu | — | — | — |
| 30. | Delhi | 1,000 | 100 | — |
| 31. | Lakshadweep | 500 | — | — |
| 32. | Pondicherry | 1,000 | — | — |
| Other Organizations | | | | |
| 1. | NEEMA Madras | 1,000 | 200 | — |
| 2. | RKM Narendrapur West Bengal | 200 | 300 | — |
| Total | | 50,000 | 23,000 | 1,150 |

Statement-IV

Renewable Energy Resource/Programme-wise Physical Targets for 1996-97 for the Country

| S. No. | Programme | Units | Physical Targets* 1996-97 |
|--------|---|------------------------|---------------------------|
| 1 | 2 | 3 | 4 |
| 1. | Family size biogas plants | Lakh Nos. | 1.65 |
| 2. | Community/Institutional/ Night Soil Biogas Plants | Nos. | 200 |
| 3. | Improved Chulhas | Lakh Nos. | 25.0 |
| 4. | Solar Thermal Systems | Area in M ² | 35,000 |
| 5. | Solar Cookers | Nos. | 25,000 |
| 6. | Solar Photovoltaics: | | |
| (a) | Photovoltaic Power Units | kWp | 50 |
| (b) | Photovoltaic Domestic lighting Systems/ | Nos. | 10,000 |
| (c) | Photovoltaic Lanterns | Nos. | 35,000 |
| (d) | Photovoltaic Street Lights | Nos. | 500 |
| (e) | Photovoltaic Pumps/ Irrigation Pumps | Nos. | 1,000 |

| 1 | 2 | 3 | 4 |
|-----|-------------------------------------|------|-----|
| 7. | Wind Pumps (New) | Nos. | 200 |
| 8. | Small Aero-Generators | kW | 35 |
| 9. | Wind Power | MW | 4@ |
| 10. | Small Hydro Power | MW | 30 |
| 11. | Biomass based Cogeneration of Power | MW | 55 |
| 12. | Biomass Combustion based Power | MW | 10 |
| 13. | Solar Photovoltaic Power | MW | 1 |
| 14. | Biomass Standalone Gasifiers | MW | 6 |
| 15. | Urban & Industrial Energy Power | MW | 10 |
| 16. | Battery Operated Vehicles | Nos. | 200 |
| 17. | Alcohol operated Vehicles | Nos. | 450 |

*Figures are being firmied-up.

@Excluding Private Sector.

World Bank Projects

643. SHRI R. SAMBASIVA RAO: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Government of Andhra Pradesh has taken up any scheme under the World Bank project to check the leakage of water, illegal connections and tempering of meters by consumers;

(b) if so, the total amount agreed to provide by the World Bank;

(c) the main schemes which are proposed to be undertaken during 1997; and

(d) whether the World Bank has asked the State Government to provide full details of the work so far undertaken?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA): (a) to (c) No, Sir. No such project is under implementation in the rural areas. However, for the three cities of Hyderabad and Secunderabad, World Bank is supporting a project at a cost of US\$ 89.9 Million for the purpose.

(d) The project is being studied/reviewed by the World Bank from time to time, in consultation with the State Government implementing agencies.

Recovery of Amount

644. SHRI I.D. SWAMI: Will the PRIME MINISTER be pleased to state:

(a) whether the Supreme Court has directed the Directorate of Estates to issue notices to all VVIPs

regarding the amount waived by the Cabinet Committee for their over stay in Government houses;

(b) if so, the details thereof and the action taken thereon;

(c) the details of the VVIPs/VIPs against whom the recovery is due and the amount thereof; and

(d) the number of ex-Ministers and ex-Members of Parliament still occupying the Government houses and the amount outstanding against each of them?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU): (a) and (b) Yes, Sir. The Hon'ble Supreme Court has directed the Dte. of Estates for issue of notices to VVIPs in 127 cases in which the Cabinet Committee on Accommodation had waived the amount of rent during 1992-95 for their overstay in Government houses. The court in its final judgement dated 23.12.96 has held that the waiver orders as passed, have no sanction of law and while undertaking recovery, the same shall be ignored. The Judgement of the Court is being studied by the Government with a view to explore the possibilities of filing a review petition on this aspects of the judgement.

(c) There are 16 VVIPs/VIPs from whom a sum of Rs. 28.33 lakhs is due for recovery.

(d) There are 10 ex-Ministers and ex-MPs who are still occupying the general pool houses and a sum of Rs. 13.3 lakhs is outstanding against them.

[Translation]

SKO/LDO Distributors in Delhi

645. SHRI N.J. RATHWA: Will the PRIME MINISTER be pleased to state:

(a) the number of SKO/LDO dealers in National Capital Territory of Delhi as on date;

(b) the quantity of kerosene oil/light diesel oil allotted to these agencies during the last three years;

(c) whether several complaints have been received recently regarding less allotment by Bharat Petroleum Corporation Limited; and

(d) if so, the details thereof and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (d) Information is being collected and will be laid on the Table of the House.

[English]

Modernisation of Power Sector

646. SHRI MANIKRAO HODLYA GAVIT: Will the PRIME MINISTER be pleased to state: